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C. A. T. Bench, JAIPUR

Date of Order	Order
15-10-1997	Mr. M. C. Jain, Counsel for the applicant The learned counsel for the applicant states that he would be filing a Misc. Application within a week to place on record the documents referred to in the order-sheet dated 26-8-1997 and 19-9-97. May be listed for admission on 16-12-1997. (Ratan Prakash) Judicial Member (O. P. SHARMA) Administrative Member
15.10.1997	None present for the applicant None present for the applicant even though the case has been called out in the second round at about 12.30 PM. The O.A. is dismissed in default for non-prosecution on part of the applicant. (Ratan Prakash) Judicial Member (O.P.Sharma) Administrative Member

(AMRANSHU S O)

Address: ...

Copy of order
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9 22-10-97

(296)

Central Administrative Tribunal
Jaipur Bench
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